

## **Indian Rifles (Repeal) Act, 2006**

**49 of 2006**

**[17 December 2006]**

### CONTENTS

1. Short Title
2. Repealed Of Act 23 Of 1920

## **Indian Rifles (Repeal) Act, 2006**

**49 of 2006**

**[17 December 2006]**

An Act to repeal the Indian Rifles Act, 1920. BE it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:--

### **1. Short Title :-**

This Act may be called the Indian Rifles (Repeal) Act, 2006.

### **2. Repealed Of Act 23 Of 1920 :-**

The Indian Rifles Act, 1920 is hereby repealed.